## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/64/17

PETITION NUMBER

NAME OF THE PETITIONER(S)

: PREM KUMAR

NAME OF THE RESPONDENT(S)

: THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION

SECTION

: 241/242

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

**SIGNATURE** 

SHARUN M. A

For D. Rollin Hubert Aren fru. L'appardent I

rean D, Rozareo Respondent 2 to 26

SHANKAR Counsel For Politiones
KUMAR

## ORDER

Counsel for petitioner present and stated that his senior counsel is held up at the High Court of Madras. He prayed time for making submissions. Counsel for R1 and counsel for R2 to R26 are present. Time extended at request. Put up on 19.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)